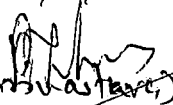
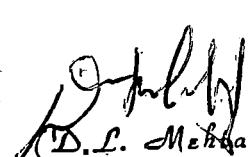


In The Central Administrative Tribunal, Jaipur Bench, Jaipur

Date of Order	Order No. / Date of Order
	Versus
	Orders
<u>26.7.93</u>	Mr. Himmat Singh - Counsel for applicant None present for the respondent. As prayed by learned Counsel for applicant the case may be listed for admission on 28.7.93.  (P.P. Srivastava) Adm. member.  (D.L. Mehta) Vice-Chairman
<u>28.7.93</u>	Applicant Present in person. The applicant present in person and submits that the M.P. has become infructuous. The M.P. is dismissed as infructuous.  (P.P. Srivastava) member (A)  (D.L. Mehta) Vice-Chairman
✓	Copy sent to the applicant vide 5941 date 25.8.93 u

*Recd by
S. Singh
28.7.93*